

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 3<sup>rd</sup> November, 2017

**No.HC.VII-167 (Pt.-II)/2014/5359/A** : Hon'ble the High Court has been pleased to depute Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati-CUM-Faculty, Judicial Academy, Assam, as Resource Person, to North Eastern Police Academy, Umsaw, Meghalaya for sharing of 'Best Practices of use of Video Conferencing between Court and Prison' from 1500 – 1600 hrs. on 8<sup>th</sup> November, 2017 in connection with a training programme on the use of Video Conferencing facilities to be held on 7<sup>th</sup> & 8<sup>th</sup> November, 2017 in the North Eastern Police Academy (NEPA), Umsaw, Meghalaya.

The officer is to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/5360 - 5376/A dated 03.11.2017

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Director, North Eastern Police Academy, Umsaw, Meghalaya.  
For convenience the contact details of Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati-CUM-Faculty, Judicial Academy, Assam is given below:  
**[Mob. No. 081340-33109 / e-mail id. (pdas.law@gmail.com)]**
4. The Director (Training), Bureau of Police Research and Development (BPR&D).
5. Dr. P. Vijaya Kumar, SP (Correctional Administration), Bureau of Police Research and Development (BPR&D).
6. Mr. Yashwant Goswami, Member e-Committee, Supreme Court of India.
7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati-CUM-Faculty, Judicial Academy, Assam


For convenience the names of Course Director & Course Co-ordinator of the aforementioned programme is given below:

Course Director: Sh. Mehmoob Aktar, Principal, CDTS, Kolkata  
Contact No. 09874247569

Course Co-ordinator: Ms. Gehabati Chanambam, Dy. Director (I)  
Contact No. 09436108657

10. The Joint Director, North Eastern Police Academy, Umsaw, Meghalaya (in reference to his letter No. NEPA/TRG/UVC/43/2017/10270, dated 28.10.2017)
11. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
12. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

 3.11.17  
Registrar (Judicial)